

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 06
(CAA)-32(PB)/2019

IN THE MATTER OF:

Aircity Footcase Pvt. Ltd. with
Ishmi Enterprises Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 19.07.2019

Coram:

SH. R. VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

DR. V. K. SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


Mr. P. Nagesh, Mr. Suman Kumar Jha &
Mr. Afnaan Siddiqui, Advs.
Mr. Puneet Rai, Adv.

For the ITD

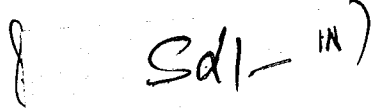
ORDER

CA-1342(PB)/2019

Ld. Counsel for the applicant applies for withdrawal of the application and the same is granted.



(V. K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)